

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 146
CP/19(AHM)2021
Mis.A/10(AHM)2021

Order under Section 241-242 Co.Act, 2013

IN THE MATTER OF:

Rahul Vijaybhai Kansara & Ors
V/s
Naran Lala Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 20.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Advocate, Ms. Natasha D Shah.
For the Respondent : Advocate, Mr. Suriyanarayanan Iyer.

ORDER

We direct the parties to upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 10.08.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)